

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF PUBLIC ENTERPRISES**

LOK SABHA

UNSTARRED QUESTION NO. 3231

TO BE ANSWERED ON THE 9th AUGUST, 2021

‘Disinvestment of PSUs’

3231. SHRI KARTI P. CHIDAMBARAM :

Will the Minister of Finance be pleased to state:-

- (a) the total number and details of sanctioned reserved posts for Scheduled Castes (SCs), Scheduled Tribes (STs), and Other Backward Classes (OBCs) in all Central Public Sector Undertakings (CPSUs);
- (b) whether the proposed privatisation and disinvestment of PSUs, particularly Bharat Petroleum Corporation Limited (BPCL) will result in reduction of reserved posts for SCs, STs, and OBCs, and if so, the details and number of such posts; and
- (c) whether the Government has any plan to ensure the continuation of reservations in Central PSUs, particularly BPCL, after disinvestment?

ANSWER

**THE MINISTER OF STATE FOR FINANCE
(DR. BHAGWAT KISHANRAO KARAD)**

(a): As per available information, as on 31-03-2020, the total number of Scheduled Castes (SCs), Scheduled Tribes (STs), and Other Backward Classes (OBCs) employees in operating Central Public Sector Enterprises (CPSEs) are as follows:

| Total numbers of Employees (as on 31.03.2020) | Representation of SCs / STs / OBCs in operating CPSEs (as on 31.03.2020) | | | | | |
|--|---|-------|---------------------|-------|----------------------|-------|
| | SCs (In numbers) | % | STs (In numbers) | % | OBCs (In numbers) | % |
| 9,19,479 | 1,60,384 | 17.44 | 99,693 | 10.84 | 1,98,581 | 21.59 |

(b & c): Department of Investment and Public Asset Management (DIPAM) being the nodal department for disinvestment matters has informed that the reservation policy is applicable only in Government companies and after strategic disinvestment of Bharat Petroleum Corporation Limited (BPCL), it will not remain a Government company.
